

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 2048/2018

this the 30th day of May, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K. Bishnoi, Member(A)**

Swati Tanwar
Aged about 19 years
D/o Sunil Kr. Tanwar
R/o WZ-1533, Nangal Raya
New Delhi – 46.
Mob. No. 8447800713-

(By Advocate : Mr. Ranjit Sharma)

...Applicant

Versus

1. South Delhi Municipal Corporation
Through its Commissioner
At S.P. Mukherjee Civic Centre
J.L.N. Marg, New Delhi – 2.
2. Delhi Subordinate Services Selection Board (DSSSB)
Through its Secretary
At F.C. 18, Institutional Area
Karkardooma, Delhi – 92.

...Respondents

(By Advocate : Mr. R.K. Jain for R-1 and Mr. Awanish Kumar for R-2)

ORDER (ORAL)

Mr. S.N. Terdal :

Learned counsel for applicant fairly submits that the applicant has not cleared the required examination, hence, this OA requires to be dismissed. Accordingly, OA is dismissed as infructuous. No order as to costs.

**(A.K. Bishnoi)
Member (A)**

**(S.N. Terdal)
Member (J)**

/anjali/